

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT
RAJYA SABHA
QUESTION NO 30.11.2009
ANSWERED ON
CRITERIA FOR ADOPTION .

1194

SHRI AMIR ALAM KHAN

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :-

- (a) the criteria fixed for adopting children in the country;
- (b) whether there is any proposal from Government to encourage parents going for adoption and to lessen their social burden;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor;
- (e) whether Government propose to simplify the criterion regarding adoption of children; and
- (f) if so, the details thereof?

ANSWER

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT

(SHRIMATI KRISHNA TIRATH)

(a),(b),(c),(d),(e)&(f) The Juvenile Justice (Care and Protection of Children) Act, 2000 was amended in 2006 amending some existing provisions under the Act and adding some new provisions including the following regarding adoption of children, to make it more child friendly and simpler:

(i)adoption shall be resorted to for the rehabilitation of the children who are orphan, abandoned or surrendered.

(ii) in keeping with the provisions of the various guidelines for adoption issued from time to time, by the State Government or the Central Adoption Resource Agency and notified by the Central Government, children may be given in adoption by a court after satisfying itself regarding the investigations having been carried out, as are required for giving such children in adoption.

(iii)State Government shall recognize one or more of its institutions or voluntary organizations in each district as specialized agencies to facilitate more number of adoption of orphan, abandoned and surrendered children in the country.

(iv)Court may allow a child to be given in adoption – (a) to a person irrespective of marital status; or (b) to parents to adopt a child of same sex irrespective of the number of living biological sons or daughters; or (c) to childless couples.

Ministry of Women and Child Development through Central Adoption Resource Agency[CARA] and its associated agencies encourages domestic adoption through publicity, advertisements, awareness campaign,etc.